

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.09/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DCB BANK LTD & ANR. V/S M/S COSMOS INFRAESTATE PVT. LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Hashmat Nabi, with Sh. Toshif Ahmad : *For the Financial Creditor*
& Sh. Arham Raza, Advs.

Sh. Ujjawal Satsangi, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Corporate Debtor states that the settlement talks are still going on.
- 2.** However, the Ld. Counsel representing the Financial Creditor seeks time to take fresh instructions from the Financial Creditor.
- 3.** Let the matter be adjourned for hearing on 21st August, 2024. It is made clear that if the settlement is not reached on or before the next date of hearing, the matter would be heard finally on the next date of hearing.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

24th July, 2024

Kavya Prakash Srivastava
(Stenographer)